NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose For orders	Section	Name of the Parties M/s. / Mr.	
CP 20/11	TP 46/16		397/398	B. Govinda Ramesh Vs Vinayasa Engineering (P) Ltd. & 3 Ors.	

SL.	NAME (IN CAPITAL)		
0.0.00	•		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
		KEI KESENTATION TO WHOM	

D Shreyar.A 9036118414 For VGB Amociates

Respondent

ORDER

Counsel for Respondent is present. Matter is listed today for orders; under preparation. List the matter for orders on 12.02.2018.

Member (T)

Member (J)